

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.93/ 2017	-	For filing objections	241/ 242/ 244	Asheesh Choudhary & Another Vs SDU Travels Pvt. Ltd. & Others.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RAHUL JAIN, PCS } RESPONDENTS
2. SURESH WADHWA, CA }

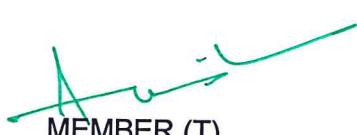


3. K. SATEINDRA KATWANI Petitioner 
9886378242

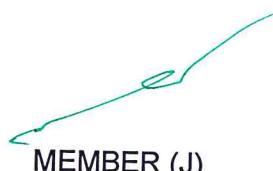
Counsel for petitioner is present. PCSs for R-3 to 5 are present. It is reported that the company has entered into settlement with Petitioner No.2 and that the Company is taking steps to get the matter settled in respect of Petitioner No.1 and requested time.

Therefore, the matter is adjourned to 12.02.2018. In case, no settlement takes place, the respondents to file their objections.

List it on 12.02.2018.



MEMBER (T)



MEMBER (J)